

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 15/Confdl. /2012
II-2-1/2012

Bilaspur, dated the 13 / 01 / 2012

Shri Balram Prasad Verma, II Additional District & Sessions Judge, Raipur is posted as I Additional District & Sessions Judge, Raipur from the date he assumes charge of his office.

BY ORDER OF THE HON'BLE HIGH COURT


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

No. 16/Confdl. /2012
II-2-1/2012

Bilaspur, dated the 13 / 01 / 2012

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Dr. Justice I.M. Quddusi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
- (3) Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice R.S. Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.

Contd.2/-

- M.C.
- (15) Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
 - (16) Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
 - (17) Shri Balram Prasad Verma, II Additional District & Sessions Judge, Raipur for information and compliance. He is directed to take over charge on 16-01-2012 in the forenoon positively and send his charge report to this Registry.
 - (18) District & Sessions Judge, Bilaspur/Bastar (Jagdarpur)/ Mahasamund/ Raigarh/ Korba/ Raipur/ Kabirdham (Kawardha)/ Rajnandgaon/ Durg/ Dhamtari/ Uttar Bastar (Kanker)/ Dakshin Bastar (Dantewara)/ Jajgir-Champa/ Surguja (Ambikapur)/ Koriya (Baikunthpur)/ Jashpur for information.
 - (19) Shri Prabhat Kumar Shastri, District & Sessions Judge, Jashpur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
 - (20) Additional Registrar (Judicial/ Administration/ D.E. & E./M), High Court of Chhattisgarh, Bilaspur for information.
 - (21) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
 - (22) Deputy Registrar (Civil, Criminal & Writ/Copying, Central Filing, S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
 - (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
 - (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
 - (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
 - (26) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
 - (27) Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
 - (28) Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


13.1.12
(A.K.SHRIVASTAVA)
REGISTRAR GENERAL